

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.79 of 2012

Dated 7th August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Teesta Urja Ltd.

.... Appellant (s)

Versus

Sikkim State Electricity Regulatory Commission
& Anr.

...Respondent (s)

Counsel for the Appellant(s):

Mr. Parag Tripathy, Sr. Adv.
Mr. A. Ganguly,
Ms. Pratibha Jain
Mr. M.S. Ananth

Counsel for Respondent (s):

Mr. Brijender Chahar, Sr. Adv.

ORDER

It is submitted by the learned counsel for both the parties that the settlement talks are still going on and they expect that the same would be over within one month.

Therefore, as agreed by the learned counsel for the parties, post the matter on **11.09.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs